

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Principal Judges, Family Courts,
Allahabad, Banda, Chitrakoot, Fatehpur, Hamirpur, Jalaun at Orai,
Jhansi, Kanpur Nagar, Kaushambi, Lalitpur, Mahoba, Raebareli,
Ramabai Nagar and Unnao.**

No. 202/Admin.(Services)/2023 Dated: Allahabad: April 04, 2023

**Subject: Regarding Change of Venue of the First Phase of Two (02) Days
Mediation Training of Family Court Judges of Allahabad
Cluster, scheduled to be held on 15-16 April, 2023.**

Sir/Madam,

In continuation to Court's letter no. 199/Admin.(Services)/2023 dated 03.04.2023, on the above noted subject, I am to inform you that the captioned training programme which was to be held at Convention Centre, High Court, Allahabad **earlier**, will **now** be held at the **Hall of the Drummond Road Guest House, High Court Allahabad at the first floor, Drummond Road, Prayagraj on 15-16 April, 2023** from **09:30 am to 05:30 pm**.

I am, therefore, to request you to kindly attend the captioned training programme at the aforementioned venue and also inform the other Family Court Judges of your respective Judgeship accordingly.

Yours sincerely,

**sd/-
I/c Joint Registrar (J) (Services)
"For the Registrar General"**

No. 202(i)/Admin.(Services)/2023 Dated: Allahabad: April 04, 2023

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Registrar (J) (Inspection), High Court, Allahabad.
3. The Deputy Registrar, S.F.C.M. Cell, High Court, Allahabad.

**sd/-
Deputy Registrar (Services)
"For the Registrar General"**

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**The Principal Judges, Family Courts,
Allahabad, Banda, Chitrakoot, Fatehpur, Hamirpur, Jalaun at Orai,
Jhansi, Kanpur Nagar, Kaushambi, Lalitpur, Mahoba, Raebareli,
Ramabai Nagar and Unnao.**

No. 199/Admin.(Services)/2023 Dated: Allahabad: April 03, 2023

**Subject: Regarding Nomination of Family Court Judges for Participation in the
First Phase of Two (02) Days Mediation Training at Allahabad,
scheduled to be held on 15-16 April, 2023.**

Sir/Madam,

On the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Family Court Judges of Allahabad cluster, i.e., **Allahabad, Banda, Chitrakoot, Fatehpur, Hamirpur, Jalaun at Orai, Jhansi, Kanpur Nagar, Kaushambi, Lalitpur, Mahoba, Raebareli, Ramabai Nagar and Unnao** for participation in the First Phase of Two (02) Days Mediation Training at **Convention Centre, High Court, Allahabad**, scheduled to be held on **15-16 April, 2023**.

I am, therefore, to request you to kindly attend the captioned Training Programme at **Convention Centre, High Court, Allahabad** and also inform the other Family Court Judges of your respective Judgeship accordingly.

Yours sincerely,

**sd/-
I/c Joint Registrar (J) (Services)
"For the Registrar General"**

No. 199(i)/Admin.(Services)/2023 Dated: Allahabad: April 03, 2023

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Deputy Registrar (Services)
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